## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P. No. 34/(MAH)/2014

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES: M/s. Kalpana Srivastava

V/s.

M/s. Nirmal Transformation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

Ligur Wangdi Petitioner Lyun

i/b Trilegal

Gourar Mohanty Respondent

i/b Shardul Amarchand

Mangaldas

## ORDER C.P. No. 34/59/NCLT/MB/MAH/2016

- The Learned Representatives of both the sides are present.
- The Petitioner is seeking adjournment. Granted.
- By consent adjourned to 18.12.2017.

Sd/-

Bhaskara Pantula mohan Member (Judicial) 15.11.2017. Sd/-

M.K. Shrawat Member (Judicial)